

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/94(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	SUBHAM CAPITAL PRIVATE LIMITED VS SIDDHA PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Financial Creditor
Mr. Shaunak Mitra, Adv.]
Ms. Vaibhavi Pandey, Adv.]
Mr. Aditya Sarkar, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Corporate Debtor
Mr. Tanish Ganeriwala, Adv.]
Ms. Rishika Goyal, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Respondent No. 1
Ms. Sweta Mohanty, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel appearing on behalf of the parties present.
2. In view of the fact that Senior Counsel would not be able to appear before the Tribunal, due to medical grounds, matter stands adjourned.
3. Since pleadings are complete, list this matter for arguments on **17.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**